

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HDO TECHNOLOGIES LIMITED Date of Commencement of Liquidation: 25-06-2018; List of Stakeholders as on Date: 21-09-2021; Name of IP: Mr. Amit Gupta; Process Number: 1; Last 5 digit of registration number: 10040

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	25864876.78	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	514435272.82	0	0	0	NA
3	Secured financial creditors	2	2800568850.05	2	2800568850.05	0	0	0	Annexure 3
4	Unsecured financial creditors	2	6739033799.60	2	6734232576.60	0	4801223	0	Annexure 4
5	Operational creditors (Workmen)	56	7939289	56	7939289	0	0	0	Annexure 5
6	Operational creditors (Employees)	119	2397827	119	2397827	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	64244952	4	63448971	0	795981	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	46976212.43	17	32985217.30	0	8757855.13	8316335	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		204	9661160930.08000 2	200	10181872880.55	0	14355059.13	8316335	